

Annexure-2

Name of the corporate debtor: **HIGHLAND AUTOMOBILES PRIVATE LIMITED** ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 29.02.2024

In accordance with Section 25(2) (e) , IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted								(Amount in ₹)			
		Date of receipt	Amount claimed	Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of	Total Claim for Voting Share (₹)	Nature of claim	Amount covered by	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Remarks, if any
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